

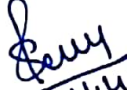
No. 5/Spl./RG/Misc. dated 11.04.2020

ORDER

Keeping in view the prevailing situation arising due to outbreak of the novel coronavirus (COVID-19), Hon'ble the Chief Justice has been pleased to order that while performing the duty in the court, the Judicial Officers as well as the officials should ensure proper precautionary measures to be adopted strictly including use of Masks, hand sanitizers etc. besides maintaining safe social distancing.

His Lordship has further been pleased to order that whenever any person is produced in the court by the police for purpose of the police remand etc., it be ensured that such person is wearing mask and his hands are properly sanitized before entering the court complex and the safe social distancing be maintained inside the court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


11.4.2020
(Sanjiv Berry)
Registrar General
11.04.2020